

**MADHYA PRADESH STATE JUDICIAL ACADEMY,**  
**HIGH COURT OF M.P., JABALPUR**

**WORKSHOP ON – MOTOR ACCIDENT CLAIM CASES &  
KEY ISSUES RELATING TO CRIMINAL REVISIONS**

**3<sup>rd</sup> & 4<sup>th</sup> August, 2019 (Venue : MPSJA)**

**PROGRAMME**

**DAY ONE – 3<sup>rd</sup> August, 2019 (SATURDAY)**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	9.45 am to 10:15 am	Inaugural Session • Feedback from participants, identifying problems and their need assessment
II	10:15 am to 11:15 am	• Introduction to Motor Accident Claims cases – In general • Procedure with reference to Madhya Pradesh Motor Vehicles Rules, 1994 & Code of Civil Procedure, 1908 By; <b>Shri Sunil Kumar Jain (Sr.), Principal Judge, Family Court, Sidhi</b>
<b>TEA BREAK (11:15 am to 11.30 am)</b>		
III	11.30 am to 1.00 pm	Assessment of compensation in personal injury cases By; <b>Shri Sunil Kumar Jain (Sr.), Principal Judge, Family Court, Sidhi</b>
<b>LUNCH BREAK (1.00 pm to 1.45 pm)</b>		
IV	1:45 pm to 2:45 pm	Assessment of compensation in death cases & determination of future prospects & non pecuniary damages in the light of <b>Pranay Sethi's</b> Judgment By; <b>Shri Suresh Kumar Choubey (Sr.) Additional District Judge, Jabalpur</b>
<b>TEA BREAK (2:45 pm to 3.00 pm)</b>		
V	3.00 pm to 4:15 pm	Assessment of disability from medical perspective By; <b>Dr. Jitendra Jamdar, Director &amp; Orthopedics Surgeon, Jamdar Hospital, Jabalpur</b>
<b>SHORT BREAK (4.15 pm to 4.25 pm)</b>		
VI	4:25 pm to 5:30 pm	Interaction on – Payment of compensation on structured formula basis & No Fault Liability u/s 163-A and interim compensation u/s 140 of M.V. Act, 1988 Co-ordinator; <b>Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA</b>

**DAY TWO - 4<sup>th</sup> August, 2019 (SUNDAY)**

I	10:00 am to 11:30 am	Defence of Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988 By; <b>Shri Saurabh Jaiswal</b> <b>Assistant Vice President (Legal),</b> <b>ICICI Lombard</b> <b>&amp;</b> <b>Shri Abhishek Dabli,</b> <b>Legal Manager,</b> <b>ICICI Lombard</b>
<b>TEA BREAK (11:30 am to 11:45 am)</b>		
II	11:45 am to 12:30 pm	Interaction on – Doctrine of pay and recover Co-ordinator; <b>Shri Awdhesh Kumar Gupta,</b> <b>Faculty Member (Sr.), MPSJA</b>
III	12:30 pm to 1.30 pm	Key issues relating to Criminal Revisions By; <b>Director, MPSJA</b>  <span style="float: right;">(...Contd)</span>
<b>LUNCH BREAK (1.30 pm to 2.15 pm)</b>		
IV	2:15 pm to 3.15 pm	Key issues relating to Criminal Revisions By; <b>Director, MPSJA</b>
V	3.15 pm onwards	<b>Valedictory Session</b>

- Note:**
- (1) The Time Table is subject to change as per exigencies.
  - (2) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**